

with a population of 1000 or more, 1412 villages do not have letter boxes.

(b) A letter box is generally provided in a village where there is a posting on an average of 2 letters a day and which is situated at a distance of one mile from the nearest post office or letter box. Letter boxes in the remaining villages of Madhya Pradesh with a population of 1000 or more will be provided, as and when found justified.

Pak Spies arrested in Madhya Pradesh

2057. SHRI G. C. DIXIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) The number of Pakistani spies arrested and prosecuted in Madhya Pradesh during 1970-71 ;

(b) the nature of articles recovered from them ; and

(c) the action taken by Government against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c) . 5 persons were apprehended in Madhya Pradesh during the period of suspicion of being Pak spies. Some incriminating articles were recovered in this connection. Two of the persons were convicted and sentenced to 5 years and 6 months R.I. respectively while the remaining three were discharged for want of evidence.

Appointment of Governors

2058. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any qualifications have

been fixed for appointment of Governors of States and Union Territories ; and

(b) the number of present Governors who are from service cadres and of those from public life ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) The qualifications

for appointment of Governors of States are those prescribed in article 157 of the Constitution. There are no Governors for the Union territories.

(b) Out of 17 Governors, eight are retired civil servants and nine are from public life.

Maharashtra-Mysore Boundary Dispute

2059. SHRI SHANKERRAO SAVANT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Governments of Maharashtra and Mysore have given their views regarding the boundary dispute between these States ;

(b) if so, whether Government have taken any decision in the matter ; and

(c) if not, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) to (c). Attention is invited to the statement made in the House on 18th December, 1971. It was Government's desire to resolve this issue amicably, if possible by discussion with the Chief Ministers but no such discussion could take place as Mysore was under the President's rule till recently.

नक्सलवादी नेताओं से शान्ति वार्ता

2060. श्री भारद्वाज राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि देश में हिंसा की राजनीति को पूर्ण रूप से समाप्त करने के उद्देश्य से भारत सरकार का विचार नक्सलवादी नेताओं संबंधी चारू मजूमदार और सत्यनारायण सिंह से शान्ति वार्ता करने का है ?

गृह मंत्रालय में उप-मंत्री (श्री एक० एच० मोहसिन) : जी नहीं, श्रीमान् ।

जया में पर्य तथा कायक विल की स्थापना

2061. श्री सुखदेव प्रसाद वर्मा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि ;

(क) क्या इस समय गया जिले के जंगलों में कागज बनाने के लिये अपेक्षित कच्चा माल प्रचुर मात्रा में उपलब्ध है;

(ख) क्या सरकार ने कच्चे माल के उपयोग के लिए कोई योजना तैयार की है; और

(ग) यदि हां. तो इसकी मुख्य बातें क्या हैं ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) गया जिले में बांस के कुछ जंगल हैं पर वे संसाधन आर्थिक जी ब्यता वाले कागज एकक स्थापित करने के लिये पर्याप्त नहीं हैं ।

(ख) जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

अण्डमान और निकोबार द्वीप समूहों का नया नाम

2062. श्री भारखण्डे राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार अण्डमान और निकोबार द्वीप समूह के नये नाम क्रमशः 'शहीद' और 'स्वराज्य' द्वीप समूह रखने का है, जैसा कि 1943 में गत विश्व महायुद्ध में नेताजी सुभाष चन्द्र बोस ने इन द्वीप समूहों का नाम रखा था; और

(ख) यदि हां, तो कब तक ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) : (क) : ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

Development of Gaya District

2063 SHRI SUKHDEO PRASAD VERMA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have formulated any scheme for the development of Gaya District of Bihar; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). No industrial development scheme for Gaya District has been formulated. However, under the Rural Industries Projects programme, 49 areas have been selected all over the country of which Nawada in the Gaya district of Bihar is one area. The main objectives of the programme are enlargement of employment opportunities; diversification of rural occupation; raising of incomes and standard of living of the rural community and artisans; reducing the exodus to urban centres; and technological improvement of traditional industries.

The State Governments were requested in March, 1971 to extend the area of operation of these projects to the whole district.

Issue of Letter of Intent to Suraj Industrial Packing Ltd; Lucknow

2064. SHRI KRISHNARAO THAKUR: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether a Letter of Intent was issued to Suraj Industrial Packing Ltd; Lucknow for Newsprint, Pulp unit and Fire and Water-proof Board unit in the year 1970;

(b) whether the capital goods applications for these units have not been cleared so far; and

(c) the reasons for the delay and when they are likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir.

(c) In the case of the fire and water-proof board unit, capital goods clearance has been held up as the party has intimated a reduced equity participation by the foreign collaborator. This has necessitated finding alternative sources for the foreign